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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 140/BB/2018	For admission	Sec 9 of I&B code	M/s JSA Foods Pvt Ltd	Precinet Legal Associates	M/s Wotu Technologies Ltd	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s: *Shahbaaz Hussain adv for Petitioner.* *Sub-2*

RESPONDENT/s:

ORDER

Heard Shri Shahbaaz Hussain, learned Counsel for Petitioner; he requested for issue of notice to the Corporate Debtor.

Issue notice to the Director/Managing Director of the Corporate Debtor. Registry to prepare notice, learned Counsel for Petitioner is permitted to collect the notice in person from the registry and to serve it on Director/Managing Director of the Corporate Debtor and to file proof of service in the registry. Post the case for admission on 07/09/2018.

Ashok Kumar Mishra
MEMBER (T)

Shri Rajeswara Rao vittanala
MEMBER (J)